

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.No.10/2020-RC**

**Dated 23.12.2020**

**REF: High Court's Notification R.O.C.No.10/2020-RC, dated  
25.11.2020**

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In response to the Notification under reference cited, placed in the website of the High Court, objections are received from the candidates to the preliminary key answers. The High Court considered all the objections received from the candidates, and the result of such consideration is as follows:

1. The objections with regard to the following Question ID Numbers were considered and rejected.

916826215,	916826287,	916826275,	916826237,	916826224,
916826246,	916826203,	916826290,	916826278,	916826276,
916826281,	916826296,	916826269,	916826291,	916826202,
916826216,	916826248,	916826232,	916826204,	916826292,
916826243,	916826238,	916826207,	916826293,	916826253,
916826286,	916826284,	916826250,	916826298,	916826288,
916826249,	916826244,	916826252,	916826242,	916826258,
916826201,	916826229,	916826247,	916826223,	916826251,
916826230.				

2. The key answers to Questions/framing of Questions in respect of I.D.Nos. 916826231, 916826265, and 916826239 are found to be incorrect, and hence the High Court has decided to delete the three (03) Question I.D.Nos.916826231, 916826265 and 916826239.

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3. The key answers to following questions with I.D. numbers mentioned therein are found to be incorrect, hence, the High Court has decided to modify the key answers as under.

Sl. No	Question I D Number	Option as per preliminary key.	Modified option
1	916826218	2	4
2	916826240	1	2
3	916826205	2	1
4	916826261	4	3
5	916826210	3	4
6	916826266	2	1

The computation of marks shall be confined only to the extent of ninety seven (97) questions, instead of 100 questions and the evaluation will be as per the revised key.

It is further informed that after evaluation of answer sheets as per the revised key, the candidates in the ratio of 1:10 as per merit will have to submit required attested copies of certificates by Registered Post/Speed Post/Courier or in Person, in the High Court Registry, within the stipulated period, for the purpose of verifying their eligibility to the post.

The Hall ticket numbers of the candidates in the ratio of 1:10 as per merit will be hosted in the website of this High Court, in due course.

**Note:** All the candidates appeared for the computer based screening test conducted on 22.11.2020, are requested to follow the given below website of the High Court for further information.

**"tshc.gov.in"**

*NEW 23/12/20*  
**REGISTRAR (JUDICIAL-I)**  
**FAC. REGISTRAR (RECRUITMENT)**